

decision to relax the eligibility condition of ESIC COVID-19 Relief Scheme *w.e.f.* 24.03.2020, under sub-section (4) of Section 97 of the Employees' State Insurance Act, 1948.

[Placed in Library. See No. L.T. 7319/17/22]

II. A copy each (in English and Hindi) of the following papers:—

- (a) Sixty-second Annual Report and Accounts of the Dattopant Thengadi National Board for Workers Education and Development (*erstwhile* Central Board for Workers Education), Nagpur, for the year 2020-21, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 7318/17/22]

Report and Accounts (2020-21) of NEHHDC, Guwahati and related papers

उत्तर पूर्वी क्षेत्र विकास मंत्रालय में राज्य मंत्री (श्री बी. एल. वर्मा) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (a) Forty-Fourth Annual Report and Accounts of the North Eastern Handicrafts and Handlooms Development Corporation Limited (NEHHDC), Guwahati, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.
- (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) above.

[Placed in Library. See No. L.T. 7326/17/22]

Report and Accounts (2020-21) of NFDC, Mumbai and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of Dr. L. Murugan, I lay on the Table:-

- (1) A copy each (in English and Hindi) of the following papers, under